

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1466

ANSWERED ON:30.11.2011

STATUS OF CAPTIVE COAL BLOCKS

Mishra Shri Govind Prasad;Reddy Shri Magunta Srinivasulu;Sethi Shri Arjun Charan;Singh Shri Ganesh

Will the Minister of COAL be pleased to state:

- (a) whether the Government has asked the States to furnish the status of captive coal blocks;
- (b) if so, the details thereof and the present status in this regard;
- (c) whether any irregularities in allocation of coal blocks have been noticed by the Government during the last three years;
- (d) if so, the details thereof alongwith the corrective steps taken/proposed to be taken by the Government in this regard;
- (e) whether the Government proposes to provide coal linkage to power developers of different States who have recently offered co-operation and shown interest in developing power projects particularly in coal bearing States; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): In the meeting held on 10th August 2009 under the Chairmanship of the Minister of Coal with the State Ministers in-charge of Mining and Geology Departments of the States/UTs it was suggested that the State Governments may set up a Coordination Committee at the State level under the Chairmanship of Chief Secretary to review the progress of allocated coal/ lignite blocks as well as the associated end use projects falling within their respective States, and also to deal with inter-Departmental coordination related problems. However, views of the State Governments in this regard have not been received.

(c): No, Sir.

(d) Does not arise in view of answer given in part (c) of the question.

(e)&(f): Standing Linkage Committee (Long Term) for Power has authorized linkages/Letter of Assurances (LoAs), aggregating to 1,03,989 MW, which were supposed to come up during the 11th Plan. Out of this approved capacity, around 40,000 MW of thermal power projects are expected to be commissioned during the 11th Plan period and the balance capacity of 63,989 MW is likely to come up only during the 12th Plan period. During the discussions of the Working Group Reports for 12th Plan in the Steering Committee on Energy of the Planning Commission, the Ministry of Power has indicated that during the 12th Plan, only 38,000 MW capacity would be established through coal linkage. Since coal linkages/LoAs amounting to approximately 64,000 MW for 12th Plan already exist, there does not appear to be any further scope for awarding more linkages/LoAs for the 12th Plan projects.